

Name of the Corporate Debtor: AVIOM India Housing Finance Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 04-04-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	66	15468381741	60	13594614447	99.89	0	683676935	1190090360	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	438	6539936	370	4162947	0.03	0	516390	1860599	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	86	22098161	59	11267163	0.08	0	1621577	9209421	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	155980975.4	0	0	0.00	0	155980975.4	0	Annexure 9
Total		591	15653000813.4	489	13610044557	100.00	0	841795877.4	1201160380	